

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 219- IA 177 of 2021
ITEM No 220- IA 178 of 2021
In
CP(IB) 482 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Elcen Machines Pvt Ltd
V/s
MAKTEL Power Ltd

.....Applicant

.....Respondent

Order delivered on ..03/08/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant/ Liquidator : Mr. Arjun Padhiyar, Adv.
For the Respondent : Mr. Acharya Shrikrishna, Adv.

ORDER

IA 177 of 2021

Pleadings are complete.

None appears for the non-applicant/ respondent.

List for hearing on 13.09.2022.

IA 178 of 2021

Learned Counsel for the non-applicant / respondent is not visible and properly audible.

List for hearing on 13.09.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**